

Crimes in police custody

310. SHRI SHANKAR SINH
VAGHELA:

SHRI MUKHTIAR SINGH
MALIK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been considerable increase in the number of cases of rape of women torture and murder of innocent persons in police custody during the last one year particularly in the Capital;

(b) whether it is also a fact that Beggars Home, Kingsway Camp, Delhi has become a den where innocent people from various States are being kept in the names of beggars in connivance with the Delhi police;

(c) the number of such cases as mentioned above which have come to the notice of Government;

(d) whether any inquiry has since been made into this matter and if not the reasons therefor; and

(e) what steps are being taken in all the cases as mentioned in parts (a) and (b) above against the police officers found guilty and if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Only one case of rape in police custody has been reported in the month of March, 1984 and no such case has been reported in the year 1982 and 1983, in Delhi.

In the year 1983, there have been 6 cases of death in police custody in Delhi while there were 5 such cases in the year 1982. In the year 1984 (up to 31-3-1984), there has been one such case.

(b) Only persons found begging on Delhi roads are rounded up by the police and sent to the poor Houses.

(c) to (e) In the rape case of 1984, a case under section 376/506 IPC has been registered at the police Station Karol Bagh and the concerned Sub-Inspector has been arrested and placed under suspen-

sion. The investigation of the case is in progress.

In one of the case of death in Police custody, one police official of Police Station Sultan Puri has been arrested and a case has been registered against him under section 304/343/348/330/34 IPC. Action in the remaining cases will be taken after completion of examination of the inquest proceed report being conducted by the Sub-Divisional Magistrates.

Iron ore output

311. SHRI SHANKAR SINH
VAGHELA:

SHRI MUKHTIAR SINGH
MALIK:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Telegraph of 29th March, 1984 wherein it has been stated that there has been a sharp decline in the iron ore output during the period ending March, 1984;

(b) if so, what are the reasons therefor;

(c) how far has been the short fall in the production of iron ore as compared to the last three years;

(d) whether any steps are being taken by Government to achieve the target; and

(e) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY AND STEEL AND MINES (SHRI ARIF MOHD. KHAN): (a) Yes, Sir.

(b) The decline in iron ore output is mainly due to the recession in the world steel industry which has caused the reduced demand of iron ore from foreign buyers.

(c) The production of iron ore during the year 1983 was 37.58 million tonnes as compared to 41.90 million tonnes in 1982, 40.95 million tonnes in 1981 and 40.92 million tonnes in 1980.

(d) and (e) The steps taken by the Government to increase the off-take of iron ore for exports include infrastructural development such as deepening of Madras Outer Harbour, increased exports through Paradip Port, exploration of new markets (such as in West Asia & Turke) and negotiations for increase in contracted quantities for export to traditional markets. MMTC has been able to negotiate a 33 per cent increase over 1983-84 in contracted quantities for 1984-85 exports to Japan.

Extension of Punjab terrorist activities to Delhi and Haryana

312. SHRI MUKHTIAR SINGH MALIK:

SHRI SYED AHMAD HASHMI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to news item appearing in the Indian Express of 9th April, 1984 to the effect that Punjab terrorists activities had been extended to Delhi and Haryana;

(b) whether the so-called Liberation Front has also threatened to kill various V.I.Ps of the country; and

(c) if so, what preventive measures are being adopted in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b) The Government have seen the news item and have also received reports of threats to the security of V.I.Ps.

(c) Security by way of armed guards/ Personal Security Officers has been provided. A close watch is maintained on the movements of suspicious persons and action under the provisions of law has also been taken.

पंजाब में हत्याएँ

313. श्री कलाश पति मिश्र : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) पंजाब में राष्ट्रपति शासन लागू किये जाने के पश्चात कितनी हत्याएँ हुई हैं :

(ख) ऐसे कितने मामले हैं जिनमें हत्यारों को पकड़ा नहीं जा सका : और

(ग) ऐसे कितने मामले हैं जिनमें अपराधियों पर अदालतों में मुकदमा चल रहा है और ऐसे कितने मामले हैं जिनमें अपराधियों को अदालतों द्वारा सजा दी जा चुकी है ?

गृह मंत्रालय में राज्य मंत्री (श्री पी० वेंकटसुब्बाय्या) : (क) 7-10-83 से 21-4-84 तक की अवधि के दौरान, राज्य में हिंसक घटनाओं में 178 व्यक्ति मारे गए।

(ख) और (ग) 21-4-84 तक की घटनाओं के संबंध में 238 व्यक्ति गिरफ्तार किए गए। इस प्रकार के मामलों में अन्य अभियुक्तों को पकड़ने के प्रयत्न जारी हैं। इन घटनाओं के संबंध में दर्ज मामले जांच पड़ताल-की विभिन्न अवस्थाओं में हैं।

Leakage of gas from a pipeline inside the Delhi Cloth Mills

314. SHRI SHANKAR SINH VAGHELA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item appearing in the Indian Express of 10th April, 1984 to the effect that due to the leakage of chlorine gas from a pipeline inside the Delhi Cloth Mill one hundred twenty five persons fell unconscious and the condition of four out of them was very serious;

(b) if so, the details thereof;

(c) whether Government propose to inquire into this matter; and